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Title: Papers laid on the Table of the House by Ministers/members.

...(Interruptions)

MADAM SPEAKER: Papers to be laid.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Medical Council of India, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8787/15/13)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Tribal Affairs for the year 2013-2014.
(Placed in Library, See No. LT 8788/15/13)
- (2) Detailed Demands for Grants of the Ministry of Panchayati Raj for the year 2013-2014.
(Placed in Library, See No. LT 8789/15/13)
- (3) Outcome Budget of the Ministry of Tribal Affairs for the year 2013-2014.

(Placed in Library, See No. LT 8790/15/13)

...(Interruptions)

THE MINISTER OF MINES (SHRI DINSHA PATEL): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Mines for the year 2013-2014.

(Placed in Library, See No. LT 8791/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, on behalf of my colleague, Shri M.M. Pallam Raju, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Outcome Budget of the Department of Higher Education, Ministry of Human Resource Development, for the year 2013-2014.
(Placed in Library, See No. LT 8792/15/13)
- (2) Outcome Budget of the Department of School Education and Literacy, Ministry of Human Resource Development, for the year 2013-2014.

(Placed in Library, See No. LT 8793/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH):
Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Women and Child Development for the year 2013-2014.

(Placed in Library, See No. LT 8794/15/13)

(2) Outcome Budget of the Ministry of Women and Child Development for the year 2013-2014.

(Placed in Library, See No. LT 8795/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE
IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, I beg to lay on the Table a
copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Development of North Eastern
Region for the year 2013-2014.

(Placed in Library, See No. LT 8796/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): Madam, I beg to lay on the Table a
copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Tourism for the year 2013-2014.

(Placed in Library, See No. LT 8797/15/13)

(2) Outcome Budget of the Ministry of Tourism for the year 2013-2014.

(Placed in Library, See No. LT 8798/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI):
Madam, I beg to lay on the Table:-

(1) A copy of the Oil Industry Development Board Staff Provident Fund Rules, 2013 (Hindi and English versions) published
in Notification No. G.S.R. 49(E) in Gazette of India dated 29th January, 2013 under sub-section (3) of Section 31 of the Oil
Industry (Development) Act, 1974.

(Placed in Library, See No. LT 8799/15/13)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 16 of the Jute
Packaging Material (Compulsory Use in Packing Commodities) Act, 1987:-

- (i) S.O. 504(E) published in Gazette of India dated 4th March, 2013, exempting the State Agencies from the
operation of the Order No. S.O. 2659(E) dated 31st October, 2012 upto the extent of a total quantity of 5.05
lakh bales for the Jute Year 2012-13.
- (ii) S.O. 399(E) published in Gazette of India dated 18th February, 2013, exempting the State Agencies from the
operation of the Order No. S.O. 2659(E) dated 31st October, 2012 upto the extent of a total quantity of 3.92

(3) A copy of the Notification No. S.O.360(E) (Hindi and English versions) published in Gazette of India dated 13th February, 2013, constituting the Standing Advisory Committee comprising of Chairman and members, mentioned therein, for a period of three years from the date of publication of the notification issued under sub-section (1) of Section 4 of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987.

(Placed in Library, See No. LT 8801/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, on behalf of my colleague, Shri Jitin Prasada, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission, Tripura, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission, Tripura, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8802/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2011-2012.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8803/15/13)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Society U.T. Chandigarh, Chandigarh, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Society U.T. Chandigarh, Chandigarh, for the year 2011-2012.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8804/15/13)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the Sarva Shiksha Abhiyan, Delhi, for the year 2011-2012.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8805/15/13)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Mission Mizoram, Aizawl, for the year 2008-2009, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Mission Mizoram, Aizawl, for the year 2008-2009.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 8806/15/13)

- (11) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Tribal University, Amarkantak, for the year 2011-2012, together with Audit Report thereon.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 8807/15/13)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Ujala Society Jammu and Kashmir, Srinagar, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ujala Society Jammu and Kashmir, Srinagar, for the year 2010-2011.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 8808/15/13)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Ujala Society Jammu and Kashmir, Srinagar, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ujala Society Jammu and Kashmir, Srinagar, for the year 2011-2012.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 8809/15/13)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Education Project Council, Patna, for the year 2009-2010, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bihar Education Project Council, Patna, for the year 2009-2010.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 8810/15/13)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Education Project Council, Patna, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bihar Education Project Council, Patna, for the year 2010-2011.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 8811/15/13)

...(Interruptions)

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): Madam, on behalf of my colleague, Shri Prateek Prakashbapu Patil, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Coal for the year 2013-2014.

(Placed in Library, See No. LT 8812/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, on behalf of my colleague, Dr. Shashi Tharoor, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8813/15/13)

(3) A copy of the Copyright Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R.172(E) in Gazette of India dated 14th March, 2013 under sub-section (3) of section 78 of the Copyright Act, 1957.

(Placed in Library, See No. LT 8814/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (i) Statement regarding Review by the Government of the working of the Pawan Hans Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Pawan Hans Limited, New Delhi, for the year 2011-2012, along with Audited Accounts and comments of

the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8815/15/13)

...(Interruptions)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत):

महोदया, मैं वर्ष 2013-14 के लिए खाद्य प्रसंस्करण उद्योग मंत्रालय के अनुदानों की मांगों की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 8816/15/13)

वेई।(लवधान)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं अपने सहयोगी श्री तारिक अनवर की ओर से निम्नलिखित पत्र सभा-पटल पर रखता हूँ:

- (1) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण):

(क) (एक) जम्मू कश्मीर राज्य कृषि उद्योग विकास निगम लिमिटेड, श्रीनगर के वर्ष 1996- 1997 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) जम्मू कश्मीर राज्य कृषि उद्योग विकास निगम लिमिटेड, श्रीनगर के वर्ष 1996-1997 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 8817/15/13)

(ख) (एक) जम्मू कश्मीर राज्य कृषि उद्योग विकास निगम लिमिटेड, श्रीनगर के वर्ष 1997-1998 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) जम्मू एण्ड कश्मीर स्टेट एग्री इंडस्ट्रीज़ डेवलपमेंट कारपोरेशन का वर्ष 1997-1998 का वार्षिक प्रतिवेदन तथा लेखापरीक्षित लेखे और उन पर नियंत्रक और महालेखापरीक्षक की टिप्पणियां।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8818/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY):

Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jansankhya Sthirata Kosh, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jansankhya Sthirata Kosh, New Delhi, for the year 2011-2012.
(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8819/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATYANARAYANA):

Madam, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956

:-

- (i) S.O. 153(E) published in Gazette of India dated 14th January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No.232 (Tanda-Raebareilly Section) in the State of Uttar Pradesh.
- (ii) S.O. 148(E) published in Gazette of India dated 14th January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No.232 (Raebareilly-Banda Section) in the State of Uttar Pradesh.
- (iii) S.O. 77(E) published in Gazette of India dated 7th January, 2013, authorizing the officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 2 in the State of Uttar Pradesh.
- (iv) S.O. 2228(E) published in Gazette of India dated 20th September, 2012, making certain amendments in the Notification No. S.O. 2912(E) dated 28th December, 2011.
- (v) S.O. 2251(E) published in Gazette of India dated 20th September, 2012, authorising the Special Land Acquisition Officer (Joint Organization), Aligarh, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 93 (Aligarh-Moradabad Section) in the State of Uttar Pradesh.
- (vi) S.O. 2244(E) published in Gazette of India dated 20th September, 2012, making certain amendments in the Notification No. S.O. 1136(E) dated 18th May, 2011.
- (vii) S.O. 1918(E) published in Gazette of India dated 21st August, 2012, making certain amendments in the Notification No. S.O. 1925(E) dated 19th August, 2011.
- (viii) S.O.2113(E) published in Gazette of India dated 8th September, 2012, making certain amendments in the Notification No. S.O. 1481(E) dated 4th July, 2012.
- (ix) S.O. 1141(E) published in Gazette of India dated 21st May, 2012 making certain amendments in the Notification No. S.O. 1711(E) dated 22nd July, 2011.
- (x) S.O. 487(E) published in Gazette of India dated 28th February, 2013 making certain amendments in the Notification No. S.O. 1096(E) dated 4th August, 2005.

(Placed in Library, See No. LT 8820/15/13)

(2) A copy each of the following notifications (Hindi and English versions) under Section 37 of the National Highways Authority of India Act, 1988.

- (i) S.O. 293(E) published in Gazette of India dated 31st January, 2013, entrusting the stretches, mentioned therein, of new National Highways No. 709, 162, 158 and 927A to National Highway Authority of India
- (ii) S.O. 486(E) published in Gazette of India dated 28th February, 2013 entrusting the stretches, mentioned therein, of new National Highway No. 65 to National Highway Authority of India.

(Placed in Library, See No. LT 8821/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): Madam, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) regarding allotments made under 5% discretionary quota in accordance with the guidelines issued *vide* Directorate of Estates OM No. 12035/2/97-Pol.II(Pt.II)dated 17/11/1997, for the year ending 31st December, 2012.

(Placed in Library, See No. LT 8822/15/13)

...(Interruptions)